

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.4  
**C.P.(IB)/227(AHM)2024**

**Proceedings under Section 95 of IBC**

**IN THE MATTER OF:**

Aditya Birla Finance Limited  
V/s  
Jyotsara Shah

.....Applicant

.....Respondent

**Order delivered on: 01/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :None  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

This is a second round when the matter is again called. But no one appears for the applicant to press this application.

However, in the interest of justice, re-list for hearing/dismissal on 30.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**